

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
36(ND)2016

IN THE MATTER OF:

Rishi Infratech Pvt. Ltd.

...

Applicant

Versus

M/s. Mayamaya Exports Pvt. Ltd.

...

Respondent

Under Section: 397/398 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rakesh Kumar, Adv Preeti kashyap, Adv.
Ankit Sharma

For the Respondent : Adv. Amit Kumar for R-1 to 3 and R-5.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 26.07.2024.

Sd/-
(COURT OFFICER)